

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 125
Appeal No.1018/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, RPH Trading
Company Pvt. Ltd.

...

Appellant

Vs

ROC

...

Respondent

Order under Section 252.

Order delivered on 22.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the ITD

: Ms. EashaKadian, St. Counsel
Mr. Ankit Singh, Adv.

ORDER

Learned Counsel for the appellant seeks time to comply the order dated
18.01.2020.

List on 15.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Mukesh